



IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 201
(IB)-772/ND/2021

IN THE MATTER OF:

Keya Sen Mitra & Ors.

... **Applicant/Petitioner**

Versus

Rise Projects Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 19.07.2022

CORAM:

SHRI. DHARMINDER SINGH,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

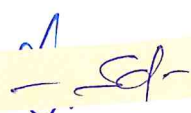
ORDER

None appears for the parties. Despite repeated calls, no one has turned up.

Accordingly, the present petition (IB)-772/ND/2021 stands Dismissed for want of prosecution.

Filed be consigned to the record room.


(L.N. GUPTA)
MEMBER (T)


(DHARMINDER SINGH)
MEMBER (J)